

2015 16/101

RBI/2015-16/404 DBR.No.Ret.BC.100/12.07.124A/2015-16

May 19, 2016

All Scheduled Commercial Banks

Dear Sir,

Cessation of UBS AG as a banking company within the meaning of sub-section (2) of Section 36(A) of the Banking Regulation Act, 1949

We advise that the "**UBS AG**" has ceased to be a banking company within the meaning of the Banking Regulation Act, 1949 vide Notification DBR.IBD.No.7715/23.13.062/2015-16 dated January 12, 2016 and published in the Gazette of India (Part III-Section 4) dated February 27 – March 04, 2016.

Yours faithfully,

(M.G. Suprabhat)
Deputy General Manager

बॅकिंग विनियमन विभाग, केंद्रीय कार्यालय, सेंटर 1, कफ परेड, कोलाबा, मुंबई - 400005 Department of Banking Regulation, Central Office, Centre 1, Cuffe Parade, Colaba, Mumbai - 400005 टेलिफोन /Tel No: 91-22-22189131 फैक्स नं./Fax No: 022-22150772 Email ID:cgmicdbr@rbi.org.in

हिन्दी आसान है, इसका प्रयोग ब्बढ़ाइए